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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 725/(MAH)/2017  
MA No. 11/2018

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: The Mauritius Commercial Bank  
V/s.  
Varun Corporation Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Prakash R. Pandya	Practicing Co. Secretary or applicant	Pra-kash R. Pandya

ORDER  
MA 11/2018 IN CP No.725/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)